

<b>MONTHLY STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.10.2022</b>		
<b>PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.10.2022</b>		
<b>Sl. No.</b>	<b>Category of cases (Family Court matters)</b>	<b>Pendency (As on 31.10.2022)</b>
1	MAT App	12
2	FA	10
3	FAO	2
4	Criminal Revision Petition	7
<b>Total</b>		<b>31</b>
<b>Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.10.2022</b>		
<b>Sl. No</b>	<b>Name of the Family Courts</b>	<b>Pendency as on 31.10.2022</b>
1	Family Court, Agartala	937
2	Additional Family Court, Agartala	909
3	Family Court, Udaipur	473
4	Family Court, Kailashahar	453
5	Family Court, Ambassa	21
6	Family Court, Khowai	189
7	Family Court, Sonamura	142
8	Family Court, Dharmanagar	473
9	Family Court, Belonia	266
<b>Total</b>		<b>3863</b>
<b>Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.10.2022</b>		
<b>Sl. No</b>	<b>Name of the District</b>	<b>Pendency as on 31.10.2022</b>
1	West Tripura District	1
2	Gomati District	71
3	South Tripura District	49
4	Unakoti District	0
5	North Tripura District	100
6	Sepahijala District	93
7	Khowai District	0
8	Dhalai District	147
<b>Total</b>		<b>461</b>
<b>Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.10.2022</b>		
1	Family Courts	3863
2	District Courts other than the Family Courts	461
<b>Grand Total</b>		<b>4324</b>